

Title: Regarding reported decision of the UAE Government not to issue job permits to people who have not completed high school education.

SHRI A.C. JOS (TRICHUR): Sir, I would like to raise a very serious matter. A serious situation has arisen by the reported decision of the UAE Government that job permits will not be given to people who have not got the higher education. They will not give permits to people who have not completed high school education. This decision will adversely affect the people who are seeking jobs abroad, especially in UAE. Forty per cent expatriates in UAE have not completed high school education and they are going for ordinary jobs. This decision of the UAE Government will seriously affect the Indians, Keralites in particular and the South Indians in general, who go there seeking their livelihood. This is a very important matter, and I represented to the hon. Minister of External Affairs. This is a very serious matter which we have to take up with the UAE Government and need to be taken care of.

SHRI RAMESH CHENNITHALA (MAVELIKARA): We associate ourselves with what he has stated.

SHRI K. MURALEEDHARAN (CALICUT): I associate myself with what Shri Jos has stated.

PROF. A.K. PREMAJAM (BADAGARA): I also associate with what Shri Jos has said.

MR. DEPUTY-SPEAKER: All of you are allowed to associate with what Shri Jos has stated.

SHRI A.C. JOS : Sir, this may be noted that all the Keralite Members are associating themselves with what I have said just now.

MR. DEPUTY-SPEAKER: I have already said that all Keralite Members are allowed to associate with what you have stated.